

[*Translation*]

SHRI LAL K. ADVANI (Gandhi Nagar): I have already congratulated her personally and also attended her marriage reception. Now I, as a Member join the leader of the House in extending heartiest congratulations to her.

SHRIMATI SAROJ DUBEY (Allahabad): On behalf of Janata Dal I congratulate Dipikaji though she did not invite us.

SHRIMATIGIRIJA DEVI (Maharajganj): On behalf of Janata Dal I congratulate Dipikaji and also wish her a happy married life. I regret that we were not invited.

SHRI KRISHAN DUTT SULTANPURI (Shimla): You are welcome to Himachal Pradesh for honeymoon... (*Interruptions*)

[*English*]

SHRIMATIDIPIKA CHIKHLIA (Baroda): I thank the House for giving me warm welcome.

[*Translation*]

The hon. Members have a complaint that they did not receive invitation cards. It is due to the fault of the post office. These cards might have got mixed up with Deepawali cards.

[*English*]

I carried with me the whole diary of the Lok Sabha.

[*Translation*]

You may receive them after a month, if not received by

SHRI EBRAHIM SULAIMAN SAIT: Dinner must be arranged.

SHRIMATIDIPIKA CHIKHLIA: It will be arranged.

MATERS UNDER RULE 377-CONTD.

(iii) **Need to declare Ponta Sahib-Rampur Buser and Pinjore-Sawarghat roads in Himachal Pradesh as National Highways**

[*Translation*]

SHRI KRISHAN DUTT SULTANPURI (Shimla): The Ponta Sahib road in Himachal Pradesh goes upto Tibet Via Karmrau, Ranhat, Heuni, Hardkoti Road, Samarkot, Rampur Buser, Kinnaur and Samdoh. Another road from Pinjore in Haryana goes upto Leh in Laddakh Via Nalagarh, Sawarghat, Kullu and Manali. These roads are maintained by the Border Roads Organisation. I request the Central government to declare both these roads as National Highways.

(iv) **Need for early payment of salaries to medical officers appointed by the Central Government in Primary Health Centres in Uttar Pradesh**

DR. P.R. GANGWAR (Pilibhit): The Central Government has posted a third Medical Officer in the Primary Health Centres in Uttar Pradesh. Their salaries are given directly by the central Government. These officers, who are 706 in number, have not been paid their salaries since March, 1991 but the Central Government has not paid any attention in this direction till now.

Neither has the Central government given the funds nor has it issued any directive to the State Government to take action.

So, I request the hon. Health Minister to release the necessary amount to the State government so that arrangements may be made for payment of salaries to these medical officers.

(v) **Need to regularise unauthorised LPG connections in Jalgaon, Maharashtra**

DR. GUNVANT RAMBHAU SARODE (Jalgaon): In my district Jalgaon, Maharash-

*Safe return of the Romanian Diplomat,**Mr. Liviu Radu*

[Dr. Gunyant Rambhau Sarode]

tra about 5000 persons have purchased gas cylinders and regulators unauthorisedly at a premium by paying double the amount. Now they are facing problems because companies have changed the design of the regulator and the gas agencies have refused to replace the old regulators. This has caused widespread corruption. The Government is requested to regularise unauthorised LPG connections and replace the old regulators with new ones.

- (vi) **Need to take steps for overall developments of ravine area in Kanpur Dehat and set up industries based on agricultural products there**

SHRI KESRI LAL (Ghatampur): The ravine areas around the Yamuna river in Kanpur Dehat have always been a problem area. These ravines have been a haven for anti-social elements with the result that this area has all along been neglected and no developmental work has been undertaken there. This increases unemployment among youth and leads them to indulge in anti-social activities.

Therefore, I request the government to take steps to develop this area as an agricultural area and set up agrobased industries there.

- (vii) **Need to expedite the clearance of Growth centre Project report regarding SIPCOT project complex in Perundurai, Tamil Nadu**

[English]

SHRI P.G. NARAYANAN (Gobichettiyalayam): Sir, Perundurai is a drought prone area which is situated in Periyar district. A SIPCOT Project Complex at Perundurai has been recommended by the Government of Tamil Nadu and they are waiting for the laying of foundation stone and for the clearance from the government of India. The

Industries Department, Government of Tamil Nadu have already written to the Department of Industries, Government of India for the clearance of Growth Centre Project report. With the SIPCOT Complex, the unemployed youth of the Perundurai Region will get employment. It is a very backward area in my constituency and the clearance of the growth Centre Project report which is awaited from the government of India, Ministry of Industries, will be of a big help for the area.

I urge upon the government to expedite the clearance of Growth Centre project report re. SIPCOT Project Complex in Perundurai in Tamil Nadu.

12.54 hrs.

STATEMENT BY MINISTER

**Safe return of the Romanian Diplomat
Mr. Liviu Radu**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.JACOB): Sir, I am happy to inform the House that Mr. Liviu Radu, the Romanian Diplomat, who was kidnapped on 9th October, 1991, has returned safely at his New Delhi residence around 1100 hours. Mr. Radu is reported to have arrived alone in a taxi.

SHRI LAL K. ADVANI (Gandhi Nagar): Is the government able to enlighten the House as to the full circumstances of his release and safe return or will this be the only statement that is to be conveyed to the House?

SHRI M.M. JACOB: Later on I can come back to you after getting the information. At the moment there is no other information with us.